

राष्ट्रीय हरित अधिकरण/ National Green Tribunal

प्रधान न्याय पीठ/ Principal Bench

फरीदकोट हाउस, कॉपरनिकस मार्ग/ Faridkot House, Copernicus Marg

नई दिल्ली / New Delhi – 110001

NGT/PB/838/Admn/2024/102

Dated: 17 March, 2025

**NOTICE**

In the light of directions of Hon'ble Supreme Court in order dated 03.03.2025 passed in Civil Appeal No. 10496-10497/2024 titled as "D.K Sharma & Ors V/s Bar Council of Delhi & Ors, & the directions of judgement dated 19.03.2024 passed by Full Bench of Hon'ble Delhi High Court in W.P (C) 10363/2021 titled as "Lalit Sharma & Ors V/s Union of India & Ors" as already notified, Registrar General of this Tribunal would be holding Election of NGT Bar Association on 21.03.2025 In this regard, this is to bring in notice that "Proximity Card" holders as indicated below may cast their votes, on the date of election i.e. 21.03.2025. No other document shall be relevant for the said purpose:-

Sr. No	Name
1	Shri. Daleep Kumar Dhyani, Advocate
2	Shri. Pradeep Misra, Advocate
3	Shri. Raj Panjwani, Sr. Advocate
4	Shri Raj Kumar, Advocate
5	Shri. Gaurav Kumar Bansal, Advocate
6	Ms. Mansi Chahal, Advocate
7	Shri. Shariq Abbas Zaidi, Advocate
8	Shri, Narender Pal Singh, Advocate
9	Ms. Panchajanya Batra Singh, Advocate
10	Shri. Saurabh Rajpal, Advocate
11	Shri. A.D.N. Rao, Sr. Advocate
12	Shri. Ankit Verma, Advocate
13	Shri. Rahul Khurana, Advocate
14	Shri Ishwer Singh, Advocate
15	Shri. Nawneet Vibhaw, Advocate
16	Ms. Puja Kalra, Advocate
17	Shri Dinesh Jindal, Advocate
18	Ms. Priyanka Swami, Advocate
19	Shri. Gautam Singh, Advocate
20	Shri Aniruddh Joshi, Advocate
21	Shri Abhishek Yadav, Advocate

(S. Vineeta)

Registrar General

**Copy to:**

1. NGT Bar Association for information.
2. Notice Board.
3. For uploading on Website of NGT.
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(S. Vineeta)

Registrar General